

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 10, 2006

No. 109. / DR(S)/2006

Sri **Arun Kumar Malviya**, Additional District & Sessions Judge, Khurja (Bulandshahar) to be District & Sessions Judge, Auraiya in the vacant court.

No. 110. / DR(S)/2006

Sri **Gyan Prakash (Shukla)-I**, Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge/ Special Judge, Lucknow vice Sri Ram Autar Kaushik.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Lucknow against the special court created for trying cases under the said Act.

No. 111. / DR(S)/2006

Sri **Ram Autar Kaushik**, Special Judge/Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge, Lucknow

No. 112 / DR(S)/2006

Sri **Lalta Prasad-I**, Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge/ Special Judge, Lucknow vice Sri Kamal Kishore Sharma.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Lucknow in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 113 / DR(S)/2006

Sri **Kamal Kishore Sharma**, Special Judge/ Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge, Lucknow.

No. 114 / DR(S)/2006

Sri **Virendra Kumar Dixit**, Additional District & Sessions Judge, Lucknow is posted/ appointed as Chairman Administrative Tribunal-III & Member Administrative Tribunal-I, U.P., Lucknow.

No. 115 / DR(S)/2006

Sri **Hari Mangal Singh**, Chairman Administrative Tribunal-III & Member Administrative Tribunal-I, U.P., Lucknow to be District & Sessions Judge, Barabanki in the vacant court.

No. 116 / DR(S)/2006

Sri **Hriday Narain Misra**, Officer on Special Duty, Sant Kabir Nagar to be District & Sessions Judge, Fatehpur in the vacant court.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 72 / DR (S)/ 2006, Dated: Allahabad: May 10, 2006

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).

The Officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8.
 - (i) Sri Hari Mangal Singh, Chairman Administrative Tribunal-III & Member Administrative Tribunal-I, U.P., Lucknow.
 - (ii) Sri Hriday Narain Misra, Officer on Special Duty, Sant Kabir Nagar.
 - (iii) Sri Arun Kumar Malviya, Additional District & Sessions Judge, Khurja (Bulandshahar).
 - (iv) Sri Virendra Kumar Dixit, Additional District & Sessions Judge, Lucknow.

You shall hand over charge of your present posts and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The posting of Additional District & Sessions Judge as District & Sessions Judges will be subject to the decision in C.M.W.P. No. 52197 of 2005- Lalta Prasad & others Vs. State of U.P. pending in this Court.

9. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Registrar (Confidential), High Court, Allahabad.
12. The Joint Registrar (Accounts), High Court, Allahabad.
13. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad
15. The Assistant Registrar (Budget), High Court, Allahabad.

16. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
17. The Section Officer (Admin.C Section), High Court, Allahabad.
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
19. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

Sd/-

(K.K.RANJAN)
DEPUTY REGISTRAR (SERVICES)